

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 241 OF 2017

Dated: 20th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Punjab State Transmission Corporation Ltd. Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubham Arya
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Charu Singhal for
Mr. Sakesh Kumar for R-1

ORDER

Learned counsel for respondent No.1 seeks two weeks more time to file reply. As a last chance time is granted and she may take steps to file the same on or before 04.01.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **30.01.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**